

TIME BOUND

F.No.21013/1/2012-Admn . II (LA)  
Government of India  
Ministry of Law & Justice  
D/o Legal Affairs  
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Shastri Bhawan, New Delhi  
Dated 9.11.2012

To  
Subject: Renovation of Chamber of Hon'ble Minister of Law and Justice - Contract regarding

Gentlemen,

Sealed quotation are invited for the renovation of Chamber of Hon'ble Minister of Law and Justice in the office of Department of Legal Affairs in Shastri Bhawan . The description of job to, be undertaken and quotations there to are as under:-

- (i) New Sofa Set in the chamber of MLJ and change of upholstery of sofa set of visitor room and vertical blinds Vista MLJ Chamber, PS to MLJ room and Addl. PS room and APS to MLJ room
- (ii) Making of wooden Cabins for Addl.PS and APS of MLJ
- (iii) One big size wooden table and side rack for the use of Addl.P.S.
- (iv) Polishing of all wooden furniture racks lying in the Chamber of Hon'ble MLJ , PS to MLJ , office of MLJ and change of ply wooden all office to MLJ conversion of plain glass to milky glasses all office of MLJ remove the aluminum patron of visitor room and provide two sliding door of visitor room file rack new making bathroom door repairing
- (v) Flooring tiles change and laying "pergo" sheet in visitor room and and MLJ Chamber cleaning of window glass in the Chamber of MLJ and PS rooms.
- (vi) Providing of Daris as per sample approved by the MLJ in his Chamber.
- (vi) Change of funnier (Leg Rubber /Plastic of Chairs in In the Chamber and office of MLJ .

2. The quotations may be submitted to the undersigned in Room No. 410D wing 4<sup>th</sup> floor ,Shastri Bhawan New Delhi accompanied by the earnest money Rs 25000/- (Rupees twenty five thousand only) in the shape of Demand Draft/Pay order in the name of DDO, D/o Legal Affairs, New Delhi failing which quotation will not be entertained

Last date for receipt of Quotation is 12.11.2012 at 11.00 AM and will be opened on the same day at 11.30. AM. The other routine terms and conditions including security deposit as per rule will be applicable to the successful contractor the earnest money of un-successful tenders will be returned to them

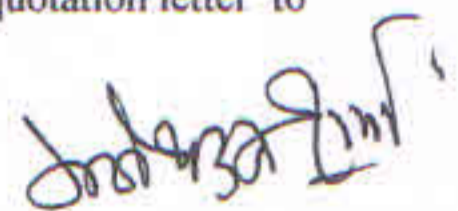
Yours faithfully



(G.D.Sharma)

Under Secretary to the Govt. of India

Copy to:- i) All Ministries /Department of Govt. India with the request that they may bring the contents of this quotation letter to the notice of their contract if any , for the wide publicity.  
(ii) NIC for giving in the web side of this Ministry for wide publicity .



(G.D.Sharma)  
Under Secretary